

DIVISION BENCH

O-123

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/222(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd February, 2021,
10:30 A.M**

Name of the Company	TRUE TRAVELMAXX PRIVATE LIMITED Vs. YOUTHSTAR VANIJYA PRIVATE LIMITED		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel/AR appeared through video conference:

Ms. Arani Guha, Advocate

] For the Corporate Debtor

ORDER

Ms. Arani Guha, Ld. Counsel for the Corporate Debtor present.

Due to paucity of time the matter could not be taken up for hearing today.

List the matter for hearing on **23/03/2021**.

**Harish Chander Suri
Member (T)**

**Rajasekhar V.K.
Member(J)**

vc